

National Company Law Tribunal

Allahabad Bench

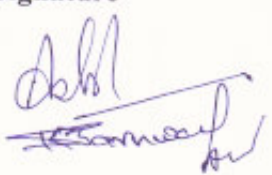
Allahabad

CP No.92(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 20.10.2016

NAME OF THE COMPANY: Buddja Hospital Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1	Ashok Srivastava Santosh Kumar Barnwal	Advocate Advocate]. Petitioner	

Order dated 20.10.2016

CP No.92(ND)/2014: Buddja Hospital Pvt. Ltd

Shri Ashok Srivastava Learned Counsel having filed Vakalat along with Shri S.K. Barnwal requested for time to seek certain instructions from his client to prepare for submission of arguments. There is no representation for the respondents. List on 21.11.2016 for final hearing without fail.

List the matter on 21.11.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016